GOVERNMENT OF INDIA MINORITY AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3029 ANSWERED ON:30.08.2012 SCHEMES FOR WELFARE OF MINORITIES Rana Shri Kadir

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the welfare schemes likely to be introduced in the current financial year for the minorities of Uttar Pradesh; and
- (b) the scheme being implemented or proposed to be introduced for the minority dominated areas including Muzzaffarnagar in Uttar Pradesh?

Answer

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a) & (b): The Government of Uttar Pradesh is already implementing a scheme for Pre-matric scholarship, Post-matric Scholarship, Post-matric fee reimbursement, grant for daughter's marriage and mini-Industrial Training Institute scheme for Madarsas throughout the State. In the current financial year (2012-13), the Government of Uttar Pradesh has implemented a scheme in the entire state including Muzzafarnagar district, under which Rs. 30,000/- is provided to parents of the minority communities having maximum annual income upto Rs. 35,000/- for their girl children to either continue further education after passing Class-X or for their marriage.